

**Central Administrative Tribunal
Principal Bench, New Delhi.
C.P. No.62/2018
In
OA No. 3272/2014**

New Delhi this the day of 18th May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Versus

1. Sh. Ashim Khurana
Chairman,
S.S.C.,
Block No-12, CGO Complex,
Lodhi Road, New Delhi-3
2. Sh. Amulya Patnaik
Commissioner of Police
Delhi Police,
Police Headquarter,
MSO Building, New Delhi

(By Advocate: Sh. G.D. Chawla for Ms. Harvinder Oberoi)

Order (ORAL)

By Hon'ble Mr.Raj Vir Sharma, Member (J)

Heard the learned counsel for the parties. As applicant has not qualified in the examination, therefore, this CP is closed. Notices issued to the respondents are discharged. Applicant is at liberty to seek appropriate redressal, if any grievance survives.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member(J)

